

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) Yes, Sir. Government proposes to set up National Traders' Welfare Board and formulate a National Policy for Retail Trade. Stakeholder consultations are being held for the same.

Working women's hostels in SEZs

3088. SHRI TIRUCHI SIVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of working women's hostels built in Special Economic Zones (SEZs) over the last five years, year-wise;

(b) whether Government plans to improve the transportation facilities for women working in SEZs; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) Special Economic Zones (SEZs) being set up under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven. As per the SEZ Act, 2005 and SEZ Rules, 2006, the developer of SEZs provides infrastructure facility for their employees and units in SEZs. No working women's hostel has been built in any SEZ over the last five years.

Preventing chinese goods from flooding the country through duty-free route

3089. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Chinese garments are making their way into India through the duty-free route under the South Asia Free Trade Pact and the Duty-Free Quota-Free window from Bangladesh; and

(b) if so, Government's response thereto and the steps taken to prevent Chinese goods from flooding the country through member countries that may have lower or no duty levels?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) and (b) India has provided duty-free access for almost all products to all Least Developed Countries (LDCs), which are members of South Asian Association for Regional